BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2

C.P.(I.B) No. 772/NCLT/AHM/2019

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.06.2020

Name of the Company: Meenakshi Associates Pvt Ltd
V/s
Gujarat Alkalies & Chemicals Ltd

Section : Section 9 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER
(through video conferencing)

Learned Lawyer, Mr. Sunil Bhavsar is present for the Petitioner and requesting time.
Learned Advocate, Ms. Kamya Shah appeared on behalf of the Respondent.

The prayer is allowed.

Pleadings are complete.

List the matter on 01.07.2020.

MANORAMA KUMARI
(MEMBER JUDICIAL)

Dated this the 11th day of June, 2020

SA